

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

OA/350/29/2018

Date of Order: 12.06.2018

Coram : Hon'ble Mrs. Manjula Das, Judicial Member

Bijoy Soren, son of Narayan Chandra Soren, Village and Post Office – Khandaridanga, Police Station – Budbud, District – Burdwan, West Bengal, Pin No. 713144.

--Applicant

-Versus-

- 1) The Union of India, service through The Secretary, Ministry of Defence, Government of India, New Delhi – 110001.
- 2) The Commandment, Vehicle Depot Panagarh, C/o. 99 A.P.O., Pin – 900349, P.O Panagarh, P.S. – Budbud, District – Burdwan, Pin 713144.
- 3) The Major, Administrative Officer For Commandant, Vehicle Depot Panagarh C/o 99 A.P.O., Pin 900349, P.O Panagarh, P.S- Budbud, District – Burdwan, Pin 713144

-Respondents

For the Applicant

: Mr. R. Chatterjee, Counsel

For the Respondents

: Mr. K.P Chatterjee, Counsel

: Mr. A.K Chattopadhyay, Counsel

O R D E R (Oral)

Per : Mrs. Manjula Das, Judicial Member:

Heard ld. counsel for the applicant as well as the respondents.

2. At the outset of hearing of the matter, Mr. R. Chatterjee, ld. counsel for the applicant submits that as no specific prayer has been made in the service issue of the applicant, he wants to withdraw this application and file a fresh application.

Prayer is allowed. Ld. counsel for the respondents does not have any objection.

3. Accordingly, the matter is dismissed as being withdrawn with a liberty to the applicant to file a fresh application.

(Manjula Das)
Member (J)